

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 10271/2024

[Arising out of impugned final judgment and order dated 20-11-2023 in WRITC No. 66679/2012 passed by the High Court of Judicature at Allahabad]

PROJECT DIRECTOR, NATIONAL HIGHWAYS AUTHORITY
OF INDIA

PETITIONER(S)

VERSUS

NEERAJ UPADHYAY

RESPONDENT(S)

FOR ADMISSION

Date : 19-01-2026 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) : M/S. M. V. Kini & Associates, AOR

For Respondent(s) : Mr. Rohit Kumar Singh, AOR (mentioned by)

UPON being mentioned the court made the following
O R D E R

Let the matter be listed on the tentative date
shown, i.e. 06.02.2026.

(Nidhi Mathur)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS